

Annexure 7													
Name of Corporate Debtor: Marshall Machines Limited; Date of commencement of CIRP: 29.08.2025; List of creditors as on: 27.10.2025													
List of operational creditors (Government Dues)													
(Amount in ₹)													
Sr. No.	Details of Claimant	Government	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC					
	Excise & Taxation Commissioner (Gurgaon West), Haryana		17-Oct-25	89,13,071.00	89,13,071.00	Operational Creditor	No	-	-	-	-	-	Demand Raised Rs. 68,6023/- under HVAT Act 2003 and CST Act 1956 against assessment order for the year 2014-15, 2016-17, and 2017-18 and GST amount Rs. 22,03,099/- for the year 2018-19. Total Demand Rs. 89,13,071.
	Total		-	89,13,071.00	89,13,071.00	-	-	-	-	-	0	0	

Notes:

1. The above list of creditors reflects claims received by IRP/Deemed RP and verified as on 27.10.2025.